

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.03.2019 (TUESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 675 of 2019 in Comp. App. (AT) (Ins) No. 128 of 2019	Padmanabhan Venkatesh. Vs. V.Venkatachalam & Ors.	John Mathew	Aditya Verma-R1 Priya Singh-R4
2.	I.A. No. 704,705,706 of 2019 in Comp. App. (AT) (Ins) No. 82 of 2018	Binani Industries Ltd Vs Bank of Baroda &Anr.	Heena George	Prashant pakhiddey
3.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. &Anr.	Ravi Raghunath	P. Eswawa Moorthy-RP R. Vijaya Kumar
4.	Comp. App. (AT) (Ins) No. 145 of 2019	Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd.	Atham Legal	
5.	Comp. App. (AT) No. 422 of 2018 &I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey-MCA

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 202 of 2019	Janak Goyal & Anr. Vs. Satyendra Jain & Anr.	Anuj Bhandari	
7.	Comp. App. (AT) (Ins) No. 211 of 2019	Prithvi Raj Kasana Vs. Kapil Arora & Ors.	Santosh Ram	
8.	Comp. App. (AT) (Ins) No. 212 of 2019	Gaurav Agrawal Vs. TUF Metallurgical Pvt Ltd	Akshat Bajpai	
9.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battray India Pvt Ltd	Narendra Pd. Yadav	
10.	Comp. App. (AT) (Ins) No. 214-215 of 2019	State Bank of India Vs. Brijender Singh Deswal & Ors.	Jitendra Kumar	
11.	Comp. App. (AT) (Ins) No. 217 of 2019	LIC Housing Finance Ltd. Vs. Sripriya Kumar & Ors.	Madhusmita Bora	
12.	Comp. App. (AT) (Ins) No. 218 of 2019	LIC Housing Finance Ltd. Vs. Sripriya Kumar & Ors.	Madhusmita Bora	

13.	Comp. App. (AT) No. 49 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Persis Priyanka Marapatla	R.Ravi Kumar	
14.	Comp. App. (AT) No. 50 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Vijaya Kumar Marapatla	R.Ravi Kumar	
15.	Comp. App. (AT) No. 51 of 2019	Trinity Investment Casting (India) Pvt. Ltd. Vs. Sandhya Marapatla.	R.Ravi Kumar	
16.	Comp. App. (AT) No. 52 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Kamala Marpatla	R.Ravi Kumar	
17.	Comp. App. (AT) No. 53 of 2019	Trinity Investment Casting (India) Pvt. Ltd. Vs. Avinash Marapatla	R.Ravi Kumar	
18.	Comp. App. (AT) No. 54 of 2019	Trinity Investment Casting (India) Pvt. Ltd. Vs. M.Asha manikya Latha.	R.Ravi Kumar	
19.	Comp. App. (AT) No. 55 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Late Smt.Peyyala kanaka Sundaramma, Rep. By Her Legal Heir Smt.M. Asha Manikya Latha	R.Ravi Kumar	
20.	Comp. App. (AT) No. 56 of 2019	Trinity Investment Castings (India) Pvt. Ltd. Vs. Shanti Marapatla	R.Ravi Kumar	
21.	Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 70 of 2019	Fazal Bashir Jamal Vs. IVL Finance Ltd.	Sumit Shukla	
23.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Jayant Mehta
24.	Comp. App. (AT) (Ins) No. 769 of 2018	Alloysmin Industries & Ors Vs. Punkaj Jain, R.P, Fenace Auto Ltd & Anr. With	Sanya Kapur	Hitesh Sachar (R-RP)
25.	Comp. App. (AT) (Ins) No. 05 of 2019	Vesuvius India Ltd. & Ors. Vs. Fenace Auto Ltd. & Ors.		Hitesh Sachar (R2)
26.	Comp. App. (AT) (Ins) No. 778 of 2018	SREI Infrastructure Finance Ltd. Vs. Amrit Jal Ventures Pvt. Ltd.	Arijit Mazumdar	Jay Kishor Singh
27.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs.	Arijit Mazumdar	Shashank Agarwal

		Sundresh Bhatt, RP Sterling Biotech Ltd.		
28.	Comp. App. (AT) (Ins) No. 806 of 2018	Ram Niwas Basia & Ors. Vs. Vijender Sharma, R.P of Global Houseware Ltd.	Rishi Kapoor	Pradeep Dahiya (R1 & R2)
29.	Comp. App. (AT) (Ins) No. 77 of 2019	Sukaram Marketing Ltd. Vs. Sunrise TSR Factory & Anr.	Pai Amit	Om Prakash Shukla
30.	Comp. App. (AT) No. 401 of 2018	Satish Dhondiram Jawale Vs. Registrar of Companies, Pune	Anisha Mahajan	Maur Khande Parkar
31.	Comp. App. (AT) No. 410 of 2018	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. with	Amish Tandon	Mayank Mishra-R1
32.	Comp. App. (AT) No. 411 of 2018	Aruna Oswal Vs. Pankaj Oswal & Ors. with	Milan Singh Negi	Mayank Mishra-R1
33.	Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal-R1
34.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla
35.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla
36.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing (Part Heard)

1.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India & Anr. With	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
2.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury (R-1) Varun K. Chopra (R-2, MPPGCL)

3.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury (R-1), MA Venkata Subramanian (R-2, GHCL)
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After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

1.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
2.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India and Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
3.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	RajendraSinghvi	Gopinath Menon

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By Order
-sd/-

Registrar